



**PUNAJB VIDHAN SABHA SECRETARIAT**

**Starred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Saturday, the 25<sup>th</sup> June, 2022**

**To restart Seron Sugar Mill lying closed in District Tarntaran**

- \*10. **Sardar Sarvan Singh Dhun, M.L.A.** :- Will the Cooperation Minister be pleased to state whether the government proposes to restart Seron Sugar Mill lying closed in District Tarntaran; if so, the time by which the same is likely to be restarted?

**To remit the examination fees of SC/BC Students**

- \*23. **Shri Budh Ram, M.L.A.**:- Will the Social Justice, Empowerment and Minorities Minister be pleased to state whether it is a fact that the annual examination fees of SC/BC students of Class X and VIII was deposited by the government itself before 2017, but the previous government has started charging the said examination fees from SC/BC students; if so, whether the present government considers to remit the examination fees of SC/BC students of Class X and VIII?

**Recarpeting of road from Dera Bassi to Barwala**

- \*196. **Sardar Kuljit Singh Randhawa, M.L.A.**:- Will the Public Works (B & R) Minister be pleased to state the time by which recarpeting of the road from Derabassi to Barwala will be carried out due to its dilapidated condition?

**Maintenance of Zoo at Banur**

- \*85. **Professor Jaswant Singh Gajjanmajra, M.L.A.**:- Will the Forest Minister be pleased to state whether it is a fact that Chhat Bir Zoo (Mohali) is in dilapidated condition; if so, the efforts being made by the government for its maintenance?

**To construct Sports Stadium at Phillaur**

- \*185. **Shri Vikramjit Singh Chaudhary, M.L.A.**:- Will the Sports and Youth Services Minister be pleased to state whether it is a fact that there is no Government Sports Stadium available in Assembly Constituency Phillaur; if so, whether the government will contemplate over constructing a sports stadium thereat?

**To construct a common cremation ground instead of two in the villages of Punjab**

- \*36. **Sardar Manwinder Singh Giaspura, M.L.A.**:- Will the Rural Development and Panchayats Minister be pleased to state:-  
a) whether it is a fact that most of the villages in Punjab have two or more than two cremation grounds;  
b) if the reply to part (a) above be in the affirmative, whether there is any proposal of the government to encourage the village which agrees to construct a common cremation ground instead of two?

**To regularize the temporary employees serving in the Transport Department, Punjab**

- \*137. **Doctor Sukhwinder Kumar, M.L.A.**:- Will the Transport Minister be pleased to state:-  
a) the number of employees currently serving in the Transport Department on contract basis alongwith monthly salary being given to the said employees;  
b) whether the government is considering on any proposal to regularize the services of the employees mentioned in part (a) above; if so, the time by which it will be done alongwith the details thereof?

**To meet the shortage of water**

- \*255. **Shri Naresh Puri, M.L.A.**:- Will the Water Supply and Sanitation Minister be pleased to state whether the government would launch a New Surface Water Project to meet the shortage of water for the residents of Sujampur Dhar Block; if so, by when?

**To construct a new complex after demolishing old building of Ropar**

- \*261. **Shri Dinesh Chadha, M.L.A.**:- Will the Tourism and Cultural Affairs Minister be pleased to state whether the previous government had made an agreement with a private company to construct a new complex after demolishing the old building of Pincassia Tourism Complex, Ropar; if so, whether any action has been taken against this private company as per law/agreement other than forfeiture of security; details thereof?

**To release pending payment of sugarcane cultivators by the Sugar Mill, Morinda**

- \*45. **Doctor Charanjit Singh, M.L.A.**:- Will the Co-operation Minister be pleased to state:-  
a) whether it is a fact that an amount of Rs. 3537.88 lac of sugarcane cultivators is lying outstanding against Sugar Mill, Morinda; if so, the time by which the said payment will be released;  
b) whether the government is considering to allocate any budget to solve this problem facing by the sugarcane cultivators every year?

Graj 24/6/22  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

P.T.O



**To remove high voltage electricity wires**

- \*249. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Power Minister be pleased to state the names of the villages falling under Assembly Constituency Khadoor Sahib where 11000 KW voltage wires passing over residential areas; if so, whether the government would consider to get the said wires removed at government expenses?

**Planing of new plantation during ensuing monsoon season**

- \*275. **Sardar Amritpal Singh Sukhanand, M.L.A.:-** Will the Forest Minister be pleased to state:-
- the extent of area which should be covered under forestry (Greenery) as per the proportionate area of the State togetherwith the detail of actual area falls under the same;
  - whether there is any plan for new plants during ensuing monsoon season to enhance the area under forest;
  - whether the Government proposes to link plantation of trees in villages with MGNREGA; if so, the details thereof?

**To open a College Girls in Rajpura**

- \*210. **Shrimati Neena Mittal, M.L.A.:-** Will Higher Education Minister be pleased to state whether it is a fact that there is no any Government College for Girls in Rajpura; if so, whether there is any proposal under consideration of the government to open Government College for Girls thereat each in urban as well as rural area; if so, the time by which it is likely to be opened?

**To install the street lights from village Dadwindi to Sultanpur Lodhi road in district Kapurthala**

- \*242. **Rana Gurjeet Singh, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-
- whether it is a fact that street lights from village Dadwindi to Sultanpur Lodhi road stretch have been removed in district Kapurthala;
  - if reply to part (a) above be in the affirmative the reasons therefor togetherwith the time by which said lights will be re-installed?

**Details of amount of bus stand fees, parking fees, rent or other resources collected from Jalandhar and Ludhiana**

**Bus Stands**

- \*144. **Shri Avtar Singh Junior, M.L.A.:-** Will the Transport Minister be pleased to state:-
- the total amount collected from bus stand fees, parking fees, rent or other resources from Jalandhar and Ludhiana Bus Stands during April 2021 to April 2022;
  - the total amount incurred on maintenance and upgradation of the said bus stands during the aforesaid period?

**Problem of water logging in Bet Area in Assembly Constituency Dasuya**

- \*158. **Sardar Karambir Singh, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that a large area of district Hoshiarpur in Assembly Constituency Dasuya falling in Bet area is affected with water logging; if so, the efforts being made by the Govt. to check the aforesaid problem of water logging?

**To carry out the repair of Bholath Bhogpur road in Assembly Constituency Bholath**

- \*245. **Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that special repair work of Bholath-Bhogpur road has been discontinued due to its non-payment; if so, the reasons therefor togetherwith the time by which the special repair of this road is likely to be carried out?

**Plantation of trees on vacant lands of villages and cities**

- \*240. **Sardar Jasbir Singh Raja Gill, M.L.A.:-** Will the Forest Minister be pleased to state the efforts being made by the government in regard to planting of trees on vacant land/common land in villages and cities of Punjab to maintain the purity of environment in the State; the details be provided?

**To open Government College in Assembly Constituency Sanour, District Patiala**

- \*213. **Sardar Harmit Singh Pathanmajra, M.L.A.:-** Will the Higher Education Minister be pleased to state:-
- the number of Government Colleges running in Assembly Constituency Sanour, District Patiala, presently;
  - whether government will consider to open another Government College in Assembly Constituency Sanour, keeping in view the problems of the people of the area; if so, as to when?

**To transfer the land of Gram Panchayat Arniwala to The Punjab Technical University**

- \*74. **Shri Jagdeep Kamboj Goldy, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-
- whether it is a fact that the area of 117 Kanal 12 Marla land of Gram Panchayat Arniwala, District Fazilka (Now Nagar Panchayat) was transferred to the Punjab Technical University after the completion of legal process ;
  - whether any college of the Punjab Technical University/Maharaja Ranjit Singh State Technical University is being run on said land; the details be given?